

implement the revised minimum needs programme, paying special attention to universalisation of elementary education, provision of safe drinking water to all problem villages, rural roads, house sites for the landless, and rural electrification. The Council also stressed the need for vigorous implementation of programmes for the benefit of the Scheduled Castes, Scheduled Tribes and Weaker Sections of the community.

7. The Council noted with satisfaction the improved performance in the implementation of family planning schemes and called for further efforts to ensure the success of this programme in all parts of the country with fullest participation by the people.

8. While expressing satisfaction that many river water disputes have been resolved, the Council observed that a climate should be created in which National Water Plans are prepared, keeping in view the national perspective as well as State and regional needs. In that context, the Council welcomed the proposals for the setting up of a National Water Resources Council, with Prime Minister as Chairman and the Chief Ministers of all States and the concerned Central Ministers, as Members and River Basin Commissions and for enacting legislation to facilitate the speedier settlement of inter-state river water disputes.

#### **Shortfall in Production of Cement in the country**

5090. SHRI S. M. KRISHNA :  
SHRI D. P. YADAV :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that due to poor infrastructure there is a shortfall in the production of cement in the country;

(b) if so, the steps that have been taken to put up proper infrastructure and increase the production of cement;

(c) the number of letters of intent issued for setting up new cement plants in the country during the last two years especially in the backward areas; and

(d) how many of the parties who were issued these letters have come forward to set up cement units/plants during this period ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b). Cement Industry has not been in a position to fully utilise its installed capacity mainly on account of infrastructural constraints in regard to availability of power in major cement producing States and to some extent, availability of coal. Every effort is being made to provide these inputs to the industry to the extent possible.

(c) and (d). During 1980 and 1981 letters of intent were issued to 58 parties for setting up new cement plants all over the country. Of these, locations proposed in the case of 38 cases are in centrally notified backward areas. The letters of intent in the case of four parties out of the total of 58, have been converted into industrial licences. Others are in various stages of implementation.

#### **Recession in Paper Industry**

5091. SHRI B. V. DESAI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that paper industry is in the grip of an incipient recession;

(b) whether it is a fact that experts have attributed the unusual recession to the less pragmatic control

paper order and this biased decision to import writing and printing paper in the last two years;

(c) if so, what are the other main reasons for the recession in the paper industry;

(d) what steps are being taken by Government to see that the paper industry is out of this present recession;

(e) what was the total capacity production during 1980-81 and to what extent it is likely to be increased during 1982; and

(f) whether any drastic measures are necessary to improve the paper industry in the country ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) No, Sir.

(b) to (d). Do not arise.

(e) The installed capacity and production of paper and paper board during 1980 and 1981, were as follows :—

(In lakhs tonnes)

Year	Installed capacity	Production
1980	15.38	11.12
1981	16.57	12.35

As on 1-1-82, the installed capacity for paper and paper board, was 18.16 lakh tonnes, and the production is expected to reach a level of 13 lakh tonnes during 1982.

(f) No, Sir. The paper industry has been registering a steady growth of installed capacity and production, and the Sixth Plan targets will be fulfilled.

## Welfare of Employees in Industrial Establishments

5092. SHRI B. V. DESAI : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the Labour Ministry has instructed its officers to scrutinise with utmost fairness and reasonableness the standing orders governing the service conditions of employees in industrial establishments ;

(b) whether it is also a fact that main aim of the instructions issued by the Central Labour Commissioner is aiming at promoting the interest of workers ;

(c) whether it is also a fact that Ministry has informed the State Governments to issue similar directives for establishments falling under their jurisdiction ; and

(d) what are the other moves Central Government are considering to protect the workers ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMA VIR) : (a) to (c). Instructions have been issued to the officers of the Central Industrial Relations Machinery as well as to all State Governments to impress on the Certifying Officers under the Industrial Employment (Standing Orders) Act, 1946 to make positive suggestions in course of hearing of the Standing Orders and have beneficial measures incorporated in the Standing Orders before their certification.

(d) Government have issued a notification on 10-12-1981 stipulating that establishments employing 50 and above as against 100 as now, would come within the purview of the Industrial Employment (Standing Orders) Act. This is applicable to the Central Sphere at present. The